

**Textile Undertakings, (Nationalisation) Ordinance, 1995  
(No. 6 of 1995), Sick Textile Undertaking (Nationalisation)  
Amendment Ordinance 1995 (No. 7 of 1995) etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2) (a) of the Constitution:—

- (1) The Textile Undertakings (Nationalisation) Ordinance, 1995 (No. 6 of 1995) promulgated by the President on the 27th June, 1995.

[Placed in Library. See No. LT. 7920/95]

- (2) The Sick Textile Undertakings (Nationalisation) Amendment Ordinance, 1995 (No. 7 of 1995) promulgated by the President on the 27th June, 1995.

[Placed in Library. See No. LT. 7921/1995]

- (3) The Payment of Bonus (Amendment) Ordinance, 1995 (No. 8 of 1995) promulgated by the President on the 9th July, 1995.

[Placed in Library. See No. LT 7922/95]

- (4) the Union Duties of Excise (Distribution) Amendment Ordinance, 1995 (No. 9 of 1995) promulgated by the President on the 18th July, 1995.

[Placed in Library. See No. LT 7923/95]

- (5) The Additional Duties of Excise (Goods of Special Importance) Amendment Ordinance, 1995 (No. 10 of 1995) promulgated by the President on the 18th July, 1995.

[Placed in Library. See No. LT 7924/95]

15.58 hrs.

**INDIAN STATISTICAL INSTITUTE (AMENDMENT) BILL\***

[English]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): Sir, I beg to move for leave to introduce a Bill to amend the Indian Statistical Institute Act, 1959.

MR DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Indian Statistical Institute Act, 1959."

*The motion was adopted.*

SHRI GIRIDHAR GAMANG: Sir, I introduce the Bill.

15.59 hrs.

**MATTERS UNDER RULE 377**

- (i) **Need to take steps for early repair of Gang Canal passing through Punjab**

[Translation]

SHRI BIRBAL (Ganganagar) : Gang canal of Sri Ganganagar is Rajasthan is very important and has been flowing for the last 85 years. In Punjab this canal with a capacity of 2750 cusecs has been completely damaged as a result of which it is unable to carry its full share of water. Therefore to make up this loss, the State Government of Rajasthan has released its share of water in the Indira Gandhi Canal by setting up a link channel R.D. No. 491 near Mohangarh which has been linked with the first head Sadhuwali of Gang Canal.

Therefore, I urge upon the Minister of Water Resources that water be supplied to the farmers of Gang Canal through this link and the position of this 85 years old canal which has been damaged in Punjab due to water-logging be reconstructed.

I, therefore, urge upon the Central Government to issue orders to expedite solving this problem to ensure that the local workers get adequate water.

16.00 hrs.

- (ii) **Need to sanction more funds for early completion of Arba-Jhorabahal Community Irrigation Project in Sundargarh, Orissa**

[English]

KUMARI FRIDA TOPNO (Sundargarh): Mr. Deputy-Speaker, Sir, I draw the attention of the Government to Arba-Jhorabahal Community Irrigation Project under Panposh ITDA in Sundargarh Parliamentary constituency. Government of Orissa has requested the Union Government to sanction a sum of Rs. 9 crore for the project. The Union Government had

sanctioned Rs. 3.58 crore for the implementation of the Head Project only. Now, the total cost of the Project has been estimated at Rs. 9 crore. Sir, if the Project is implemented, it would irrigate 4,500 acres of land in kharif season and 3,500 acres in rabi season in the first phase and 2,700 acres in rabi season during second phase. This will benefit 2,703 small and marginal farmers of which 2,404 belong to Scheduled Tribe community, 136 to Scheduled Caste and 103 to other community, bulk of whom are below poverty line. Sir, once the Project is materialised it would change the fortunes of these tribals.

I would, therefore, request the Government through you to sanction Rs.9 crore in favour of Arba-Jhorabahal Community Irrigation Project and place it under the disposal of ITDA Panposh in the district of Sundargarh, Orissa.

**(iii) Need to check Deforestation activities in mine areas in Orissa**

DR. KRUPASINDHU BHOI (Sambalpur) : The growing incidents of fallings trees in the State in general and in mine areas in particular have posed a serious environmental problem in the State of Orissa. The mine owners, both in public and private sectors, are not paying adequate attention to the environmental aspect and continue felling trees indiscriminately for mining purposes. They leave the areas after they complete mining operations over a period of years. The large gap and holes created by them after the extraction of minerals are not being filled up by them with sand or earth. They also do not pay any attention to undertake the afforestation activities in the area though they are responsible for felling the trees before the mining operation. The whole activities are causing growing environmental imbalance. The felling of trees has been resulting in landslides, tremors, soil erosion and drought in the mine areas.

In view of the need to stop the recurrence of natural calamities and to maintain the environment balance of the mine areas, I request the Government of India to intervene in the matter and make it mandatory for the mine owners to strictly observe rules made for protecting the environment and undertake afforestation activities after mining operation.

**(iv) Need for Establishment of Uttar Orissa Central University**

DR. KARTIKESWAR PATRA (Balasore): There is great need for the establishment of Uttar Orissa Central University. The present strength and workload of Utkal University, Bhubaneswar, Orissa is the highest in India. It needs bifurcation immediately. The demand for establishment of a rural university for the people of tribal and backward districts of Balasore, Mayurbhanj, Keonjhar and Bhadrak has been a long standing one. When the Union Government is deciding to set up 11 rural universities, the genuine demand for

establishment of the above university should be acceded to.

I request the Central Government to consider the demand sympathetically.

**(v) Need to impose ban on sale of lotteries throughout the country**

[Translation]

SHRI DAU DAYAL JOSHI : The lottery business being carried out uninterruptedly has ruined the poor and middle class families throughout the country.

Keeping in view its consequences a number of State Governments have banned lotteries in their States and the State Government of Rajasthan and Delhi have played a leading role in this regard.

Since the lottery tickets of other States are still being sold in Delhi and Rajasthan as a result of which the problem of law and order has risen in these States.

I, therefore, request the Central Government to pass a legislation to ban the sale of lotteries throughout the country to save the poor and middle class families from dying of starvation.

**(vi) Need to check the rise in prices of the hank yarn**

[English]

SHRI SATYAGOPAL MISRA (Tamluk): Thousands of weavers of our country have been facing serious crisis due to the rise in prices of the hank yarn.

On account of the new economic policy of the Government of India, unrestricted export of cotton is taking place. The domestic market of hank yarn has been seriously affected due to the shortage of cotton. There is no attempt on the part of the Government to supply hank yarn at a cheaper rate to the weavers. This age-old cottage industry which has created rich heritage, is on the verge of collapse. They are faced with the threat of the modern mills and power looms. Thousands of weavers engaged in this cottage industry have been placed in a serious condition.

Rise in price of hank yarn has resulted in the rise in prices of cloth etc., and the consumers at large are the worst sufferers.

I, therefore, urge upon the Central Government to take immediate steps to bring down the prices of hank yarn to save the weavers of our country and save the age old industry.